

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 3987**

**TO BE ANSWERED ON THE 17<sup>TH</sup> MARCH, 2026/ PHALGUNA 26, 1947 (SAKA)**

**FLOOD PRONE AREAS**

**3987. SHRI SHAHU SHAHAJI CHHATRAPATI:  
DR. BACHHAV SHOBHA DINESH:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether the Government has taken cognizance of the recent floods in various States particularly in Maharashtra and if so, the details thereof;**

**(b) whether Kolhapur has been identified as a flood prone district;**

**(c) if so, the disaster mitigation measures taken by the Government in this regard; and**

**(d) the funds released to the said disaster under NDRF/SDRF during the last five years?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI NITYANAND RAI)**

**(a) to (d) As per the National Policy on Disaster Management (NPDM), the primary responsibility for disaster management, including assessment of damages due to any calamity and disbursement of relief assistance on ground level, rests with the State Governments concerned. The State Governments undertake relief measures in the wake of natural calamities, from State Disaster Response Fund (SDRF) already placed at their disposal, in accordance with Government of India approved items and norms. The Central**

**Government supplements the efforts of the State Governments and provides requisite logistics and financial support. Additional financial assistance is provided from National Disaster Response Fund (NDRF), as per laid down procedure, in case of disaster of 'severe nature', which includes an assessment based on the visit of an Inter-Ministerial Central Team (IMCT). The financial assistance provided under SDRF & NDRF is by way of relief and not for compensation.**

**In wake of floods during 2025 in Maharashtra, an IMCT was constituted by the Central Government on 16th October, 2025 for on the spot assessment of damages, without waiting for the Memorandum from the State Government. The IMCT visited the affected areas in the State during 3rd to 5th November, 2025. The Central Government received a memorandum from the Government of Maharashtra seeking an amount of ₹29,781.66 crore for the 2025 floods. On reviewing the memorandum, this Ministry, vide letter dated 09.01.2026 has requested the State Government of Maharashtra to submit a revised memorandum in accordance with the SDRF/NDRF guidelines, including the items and norms. Further action is taken as per established procedure.**

**The Central Government has framed the guidelines for constitution and administration of National Disaster Mitigation Fund (NDMF) on 28.02.2022. The guidelines outline the criteria for mitigation projects to be undertaken**

under NDMF. The guidelines of NDMF are available at the website [www.ndmindia.mha.gov.in](http://www.ndmindia.mha.gov.in). Under NDMF, the mitigation projects / programmes of the States are considered on the basis of the important factors such as risk exposure (area and population), hazard and vulnerability.

The Central Government has taken several initiatives to ensure effective mitigation measures in the country to prevent any extensive loss of life and property during disasters by strengthening the disaster risk reduction system in India. The projects and works approved for implementation under NDMF and the details of fund allocated, released and utilized thereto in Maharashtra is at Annexure-I.

The details of funds allocated and released under SDRF/NDRF during last five years from 2020-21 to 2024-25 to Maharashtra are given as under:

(Rs. in Crore)

S No.	Year	Allocation under SDRF including Centre and State share	Centre's Share of SDRF Released
1.	2020-21	3436.80	2577.60
2.	2021-22	3436.80	2577.60
3.	2022-23	3608.80	2706.40
4.	2023-24	3788.80	2841.60
5.	2024-25	3978.40	2984.00

**(Rs. in Crore)**

<b>S No.</b>	<b>Year</b>	<b>Calamity</b>	<b>Amount approved by HLC</b>	<b>Amount released from NDRF( for floods)*</b>
<b>1.</b>	<b>2020-21</b>	<b>Cyclone Nisarga</b>	<b>268.59</b>	<b>268.59</b>
		<b>Flood</b>	<b>151.53</b>	<b>151.53</b>
		<b>Flood</b>	<b>701.00</b>	<b>701.00</b>
<b>2.</b>	<b>2021-22</b>	<b>Flood/Landslide</b>	<b>355.39</b>	<b>355.39</b>
<b>3.</b>	<b>2022-23</b>	<b>Flood/Landslide</b>	<b>577.50</b>	<b>0.00</b>
<b>4.</b>	<b>2023-24</b>	<b>--</b>	<b>--</b>	<b>--</b>
<b>5.</b>	<b>2024-25</b>	<b>--</b>	<b>--</b>	<b>--</b>

\*subject to the adjustment of 50% of balance available in the SDRF account

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**Details of mitigation projects approved for implementation along with details of fund allocated, released and utilized especially in Maharashtra: -**

(Rs. in Crore)

<b>Programme /Project/ Scheme</b>	<b>Total financial outlay Approved by HLC</b>	<b>Total financial outlay Approved for Maharashtra</b>	<b>Approved Central Share from NDMF for Maharashtra</b>	<b>Released / for Maharashtra</b>
<b>Urban Flood Risk Mitigation Programme [For Mumbai and Pune]</b>	<b>3075.65</b>	<b>994.40</b>	<b>750.00</b>	<b>225.00</b>
<b>Programme for Landslide Risk Mitigation  [15 States including Maharashtra]</b>	<b>1000.00</b>	<b>100.00</b>	<b>90.00</b>	<b>-</b>
<b>Programme for Catalytic Assistance to 12 most drought prone States  [12 States including Maharashtra]</b>	<b>2022.16</b>	<b>174.10</b>	<b>100.00</b>	<b>50.00</b>
<b>Mitigation Project for Lightning Safety in the 50 most lightning prone districts  [10 States including Maharashtra]</b>	<b>186.78</b>	<b>14.28</b>	<b>12.11</b>	<b>-</b>
<b>The Mitigation Scheme for Forest Fire Risk Management  [19 States including Maharashtra]</b>	<b>818.92</b>	<b>53.60</b>	<b>48.73</b>	<b>-</b>

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